

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013 (Pt.)/05/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 4th January, 2022.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/401, dated 27.12.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 28.12.2021**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR(VIGILANCE)

Memo NO.HC.VII-87/2013 (Pt.)/06/A, dated , 04-01-2022

Copy to :

1. ✓ The Project Manager, Gauhati High Court.

Sd/-
04/1/22

JT.REGISTRAR(VIGILANCE)

Pao